

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2124**  
ANSWERED ON 04<sup>TH</sup> JULY, 2019

**OPEN PARKING ON ROADS**

2124. SHRI ANIL FIROJIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the width of roads has reduced by 15 to 60 percent due to open parking owing to which issue of accidents related to pedestrians is becoming a matter of grave concern;
- (b) if so, the plan formulated by the Government to tackle this situation;
- (c) whether the Government proposes to bring a comprehensive national policy regarding parking; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) No such information is available with the Ministry of Road Transport and Highways.
- (b) to (d) As per section 138 (e) of the Motor Vehicles Act, 1988, State Governments have been empowered for the maintenance and management of parking places and stands and the fees, if any, which may be charged for their use. Further, as per section 201 of the Motor Vehicles Act, 1988 penalty may be imposed for causing obstruction to free flow of traffic.

\*\*\*\*\*